

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1543
TO BE ANSWERED ON 28.07.2021**

PROPOSAL FOR NEW RAILWAY ZONE IN KERALA

1543. SHRI KODIKUNNIL SURESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has decided to sanction railway zone for Kerala State;**
- (b) if so, the details thereof and if not, the reasons thereto;**
- (c) whether the Government has received a new proposal for the railway zone in Kerala State;**
- (d) if so, the details thereof;**
- (e) whether the Government is intending to bifurcate or merge Trivandrum and Madurai divisions in Southern Railway; and**
- (f) if so, the details thereof and the action taken by the Railways in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) To (f) OF UNSTARRED QUESTION NO.1543 BY SHRI KODIKUNNIL SURESH TO BE ANSWERED IN LOK SABHA ON 28.07.2021 REGARDING PROPOSAL FOR NEW RAILWAY ZONE IN KERALA

(a): No, Sir.

(b): New zones on Indian Railways are created keeping in view the factors like size, workload, accessibility, traffic patterns and other operational/administrative requirements consistent with the needs of economy and efficiency. The proposal for creation of new Railway Zone in Kerala, when examined from these aspects, has not been found feasible.

(c) & (d): Requests for formation of a new railway zone in Kerala have been received from time to time from various fora including Government of Kerala and Members of Parliament.

(e): No, Sir.

(f): Does not arise.
